

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

The following committee is hereby constituted, with immediate effect:-

Name of the Committee	Name of the Judicial Officer	Designation
Committee to frame policy with regard to Equal opportunity Policy by Govt. Establishments and Private Establishments under Section 21 of the Rights of Persons with Disabilities Act, 2016.	Ms. Poonam A. Bamba District & Sessions Judge (South)	Chairperson
	Sh. R.P. Pandey District & Sessions Judge (North)	Member
	Sh. Rajinder Kumar JSCC/ASCJ/GJ (West)	Member
	Sh. Gajender Singh Nagar Administrative Civil Judge (Central)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

(GIRISH KATHPALIA)

District & Sessions Judge (HQs)

Delhi ✓

No. 1481/55317-339 /F.1(3)/Gaz/19

Dated 04.7.19 05 JUL 2019

Sub:-Constitution of Committee.

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judges, all Court complexes, Delhi/New Delhi/Rouse Avenue.
3. The Officers concerned.
4. The Sr. AO(J)/AO(J), Administration Branch-II (Central) With the direction to pursue the matter.
5. The Sr. AO(J)/AO(J), Administration Branch (I&III), Recruitment Cell, Tis Hazari Courts, Delhi.
6. The P.S. to the undersigned.
7. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
8. The R&I Branch (Central) for uploading on LAYERS.

District & Sessions Judge (HQs)

Delhi ✓